

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34580/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

VIJAY BAJPAI

Respondent(s)

(IA No.172767/2018-CONDONATION OF DELAY IN FILING and IA No.172772/2018-EXEMPTION FROM FILING O.T. and IA No.172771/2018-CONDONATION OF DELAY IN REFILING)

Date : 11-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY  
[IN CHAMBER]

For Petitioner(s) Mr. Ankit Goel, AOR  
Mr. R.K. Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, four weeks' time is granted to ld. Counsel for the petitioner to take fresh steps in respect of sole respondent and also furnish fresh particulars of the sole respondent.

(JYOTI GUPTA)  
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)  
BRANCH OFFICER